Annexure - 1

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:19.05.2023 In accordance with Section 25(2) (e), IBC,2016 List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

		SI. No		
	-	Name of creditor Date of receipt		
		Date of receipt	Details	
	•	Amount claimed of claim admitted	Details of claim received	
		Amount of claim admitted	Details of claim admitted	
		Nature of claim		
	i	Amount covered by security interest		
		Amount covered by guarantee		
		Whether % of voting related party? share in CoC		
	•	the property of the second second		
	-	continge nt claim	Amount of continge nt	
	1	dues, that may be set- off	Amount of	
	•	Amount of Amount of any mutual Amount of continge nt dues, that claim not claim may be set-admitted off		
		Amount of claim under Remar verification		
	-	Remarks, if any		

